THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 1

CP (CAA)No. 58/Chd/Hry/2022
(2nd Motion)

Under Section 230-232, CA 2013

In the matter of:-

Bibby Financial Services (India) Pvt. Ltd ...Transferor Company

With

Bibby FS (Holdings) Ltd. ..Transferee Company

Present: Mr. Amit Goel and Mr. Pradeep Nauharia, Advocates for the petitioner Company.

Heard the submissions made by the counsels for the petitioner Company. The counsels have submitted that the Report of Regional Director/Registrar of Companies (RD/RoC), Official Liquidater (OL) and Income Tax (IT) Department have been received and there are no adverse remarks in the report. It is noted that the appointed date for the scheme is 01.04.2021 and as per the RD/RoC report, the NBFC licence of the Transferor Company was cancelled by RBI vide order dated 30.04.2021. Order in this matter is reserved.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Dr. P.S.N. Prasad)
Member (Judicial)

December 01, 2023
Priyanka